

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/8604 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 29th August, 2024.

Sub:- **Station leave permission.**

Ref:- Your letter No.DJN/5663 dated 16.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 22.08.2024 till the morning of 27.08.2024.** The next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/8605 /A, dated , 29-08-24

Copy to:.

✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

[Signature]